IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

FRIDAY, THE ELEVENTH DAY OF APRIL
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL

I.A.No.1 of 2025
in
ARBITRATION APPLICATION NO: 16 OF 2025

Between:

Tumula Mahesh Reddy, S/o. Late Tumula Venkat Reddy, Aged about 41 years, Occ: Private Employee, R/o. 3-7-403/PN/57, Plot No. 57, Prakash Nagar, Upperpally, Attapur, Hyderabad - 500 048.

...Applicant

AND

M/s Property Bucket Infrastructure Private Limited, Having its Registered Office at H.No. MIG II- 284, 9th Phase, KPHB Colony, Kukatpally, Hyderabad. Telangana - 500085.

Represented by its Managing Director, Sri. Munishwar Erukonda, S/o Sadaiah Erukonda, Aged About 31 years, Occ: Business, R/o. H.No.26, Nallabelly, Warangal, Andhra Pradesh - 506349.

...Respondent

Petition under Order 5 Rule 20 of C.P.C. R/w Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to order for substituted service of notice on respondent company in the above arbitration application by way of publication of summons/notices in above ARB APPL No. 16 of 2025 in any of the local daily newspapers, having circulation in the locality where above respondent company is residing as per the last known address to petitioners.

Counsel for the Petitioner: Ms. Aanchal Tawry, appearing for Sri Vadeendra Joshi

Counsel for the Respondent: None Appeared

The Court made the following: ORDER

Ms. Aanchal Tawry, learned counsel appearing for Sri Vadeendra Joshi, learned counsel for the applicant(s).

This application seeking substituted service of notice on respondent company by way of publication of notice in any of the local daily newspapers is taken up.

Let the notice be published in Times of India, English Daily Newspaper, Hyderabad Edition, and Siasat Urdu Daily Newspaper for appearance of respondent before this Court on 27-06-2025.

Let proof of publication be filed on record.

Accordingly, this interlocutory application is allowed.

Sd/- M. VIJAYA BHASKER
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

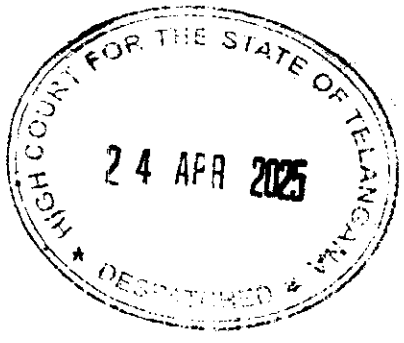
To,

1. The Section Officer, O.S.Section, High Court for the State of Telangana at Hyderabad.
2. One CC to Sri Vadeendra Joshi, Advocate [OPUC]
3. Two CD Copies

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HIGH COURT

DATED:11/04/2025



ORDER
I.A.No.1 of 2025
in
ARBAPPL.No.16 of 2025

ALLOWING THE APPLICATION

(5)

kpr
21/4/25